

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.1267 of 2003

New Delhi, this the 4th day of July, 2003

HON'BLE SHRI V.K. MAJOTRA, MEMBER (A)

1. Smt. Veera Issar,  
W/o Shri Dadhey Shyam Sharma,
2. Radhey Shyam Sharma,  
S/o Shri C.L. Sharma,  
R/o Quarter No.15/277, Lodhi Colony,  
New Delhi.

....Applicants

(By Advocate : Shri Yogesh Sharma)

Versus

1. Union of India through The Chief Secretary,  
Ministry of Urban Development, Govt. of India,  
New Delhi.
2. The Asstt. Director of Estates,  
Directorate of Estates,  
Govt. of India, New Delhi.
3. The Chief Secretary,  
Govt. of NCT of Delhi,  
Players Building, ITO,  
New Delhi.

....Respondents

(By Advocate : Shri R.V. Sinha)

ORDER (ORAL)

Shri Yogesh Sharma, learned counsel seeks permission to withdraw this OA with liberty to approach the appropriate forum. Prayer is allowed.

2. The present OA is dismissed as withdrawn with liberty.

V.K. Majotra

(V.K. MAJOTRA)  
MEMBER (A)

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